

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

18/12/2018

C.P./260/93/2010

S DAS

O.A./260/381/1993

-V/S-

FOR FURTHER ORDER

A MISHRA

ITEM NO:23

FOR APPLICANTS(S) Adv. : Mr. B.S. Tripathy

FOR RESPONDENTS(S) Adv.: Mr. S.K. Ojha

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the Petitioner wants to withdraw the C.P. On the other hand Mr. S.K. Ojha, Ld. Counsel for the alleged contemnors submitted that the Respondents have complied with the orders of this Tribunal which has agreed by the Ld. Counsel for the applicant. In view of the submissions, the C.P. is dropped. Notices discharged.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>